

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4346  
ANSWERED ON:04.08.2009  
COUNTERFEIT GOODS  
Saroj Smt. Sushila

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether incidents of large scale counterfeiting in computer accessories, automobile parts and accessories and the fast moving consumer goods have been reported recently;
- (b) if so, the details thereof;
- (c) whether any study/survey has been conducted to assess the loss of revenue as a result thereof;
- (d) if so, the outcome thereof;
- (e) whether there is any proposal to enact more stringent laws and deterrents to apprehend and prosecute the culprits; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): The Department of Consumer Affairs is not aware of incidents of large scale counterfeiting in computer accessories, automobile parts and accessories and the fast moving consumer goods.
- (b): Does not arise.
- (c): No study/survey has been conducted/commissioned by the Department of Consumer Affairs to assess the loss of revenue to the Government on account of sale of counterfeit goods.
- (d): Does not arise.
- (e): No Madam. The existing legislations provide adequate protection to consumers against the manufacture, sale etc. of counterfeit goods.
- (f): Does not arise.